



Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs.  
(Power Section) Civil Secretariat,  
Jammu/Srinagar.

Notification  
Jammu, the 14<sup>th</sup> Of February, 2018

**SRO 89** .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint, following Officers to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdictions of District Doda.


S.No	Name of the Officer S/shri	Desagination and Place of Posting
1.	Denesh Chander Anthal	Naib Tehsildar Bhadarwah Tehsil Bhadarwah
2.	Manzoor Ahmad	Naib Tehsildar Pranoo Tehsil Doda
3.	Rakesh Kumar	Naib Tehsildar Khaljugasar Tehsil Gandoh
4.	Raman Kumar	Naib Tehsildar Topneel Tehsil Kastigarh

Sd/-  
(Abdul Majid Bhat)  
Secretary to Government.

NO: LD(P) 94/5-Doda

Dated: - 14 - 02- 2018.

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu..
3. Registrar General, J&K High Court, Jammu.
4. District Magistrate ,Doda This is with reference to his letter No.1449/DM/Doda dated 06.02.2018.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department of L,J& PA (w.7.s.c).

  
(Khurshid Ahmad Bhat)  
Deputy Legal Remembarncer,  
14/2  
14.02.18